

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


C.P No. 28/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE PARTIES: Span Caplease Pvt. Ltd.
V/s.
M/s. Association of National Exchanges Members
of India

SECTION OF THE COMPANIES ACT: 98 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Lokanath Mishra	Advocate	

ORDER

CP No. 28/98/NCLT/MB/MAH/2017

For the Petitioner Counsel has made a request for withdrawal of the Petition with liberty, this Bench hereby dismissed this Company Petition with liberty to take steps in accordance with law.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)